

12:30 hrs.

PAPERS LAID ON THE TABLE

STATISTICAL INFORMATION re:
PREVENTIVE DETENTION ACT

The Minister of Home Affairs (Shri G. B. Pant): I beg to lay on the Table a copy of 'Statistical information regarding the working of the Preventive Detention Act, 1950, during the period 31st December 1959 to 30th September 1960'. [Placed in Library. See No. LT-2446/60].

Shri Braj Raj Singh (Firozabad): Sir, may I request that, before we begin the discussion on the Preventive Detention Bill, the Home Minister may be pleased to gather some more up-to-date information and lay it also on the Table of the House?

Mr. Speaker: He will note it.

STATEMENT re: FINANCE MINISTER'S
VISIT ABROAD

The Minister of Finance (Shri Morarji Desai): Sir, I beg to lay on the Table a copy of the Statement on my recent visit to the U.K. and the U.S.A. [Placed in Library. See No. LT-2447/60].

Statement Re: Flood Situation

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): Sir, I beg to lay on the Table a copy of the statement on the flood situation in the country and the flood control programme. [Placed in Library: See No: LT-2448/60]:

Shri Tangamani (Madurai): Sir, there was a notice of an adjournment motion in connection with which you were pleased to direct the Minister to make a statement on this. I would like to know whether this statement includes the damages which were caused in Madras as a result of the

cyclone which visited Madras city yesterday. May I know whether this is an up-to-date statement or a statement which does not include the havoc which was caused by the cyclone in Madras city yesterday?

Mr. Speaker: Does the statement include a reference to the damage caused by a cyclone yesterday at Madras? How old is this statement?

Hafiz Mohammad Ibrahim: It includes also Madras.

Mr. Speaker: The newspapers report that even yesterday some severe damage has been caused by a cyclone in Madras. Does this statement include that also?

Hafiz Mohammad Ibrahim: It does not include that, Sir.

ANNUAL REPORT OF INDUSTRIAL
FINANCE CORPORATION

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): Sir, I beg to lay on the Table a copy of the Annual Report of the Board of Directors of the Industrial Finance Corporation of India for the year ended the 30th June, 1960 along with the Statement showing the Assets and Liabilities and Profit and Loss Account of the Corporation under subsection (3) of Section 35 of the Industrial Finance Corporation Act, 1948. [Placed in Library. See No. LT-2449/60].

12:31½ hrs.

BUSINESS ADVISORY COMMITTEE
FIFTY-SEVENTH REPORT

Shri Shree Narayan Das (Darbhanga): Sir, I beg to present the Fifty-seventh Report of the Business Advisory Committee.